

President

9810224127

9868571768

Vice President

9013085800

8588827669

8860193322

Addl. Secretary

Joint Secretary **AJAY DAHIYA**

9211230749

Treasurer

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Hony, Secretary

VIKAS GOYAL

Sr. Vice President

DEEPAK TYAG!

YAJUVANDRA CHAUDHARY

Dr. D.K. SHARMA

DELHI BAR ASSOCIATION

TIS HAZARI COURTS, DELHI-110054

Phone: 23975016, 23975032 E-mail: dba.tishhazari@gmail.com Website: delhibarassociation.in

By Hand/Most Urgent

08.09.2025

The Hon'ble District and Sessions Judge (HQ) Tis Hazari Courts. Delhi - 110054

Respected Sir,

work today i.e. 08.09,2025.

You are requested to inform the Hon'ble Judges that no adverse order may kindly be passed today i.e. 08.09.2025 due to abstain of lawyers from work. It is requested in the interest of justice.

Thanking you,

Vikas Goyal Hony, Secretary

In view of the call given by Coordination Committee of all District Court Bar Associations of Delhi, it has been unanimously resolved that the lawyers will abstain from their

MS. RENU MALIK 9650246950

Sr. Member Executive

PARAMJEET SINGH 9891420375

MS. KUSUM LATA SHARMA 9871827735

Member Executive **AMIT KUMAR RAGHAV** 9899514180

MS. VANI SINGHAL 7303690065

DEEPAK SHARMA 9868723026

HIMANSHU KHARI 9873784389

Lady Member Executive

MS. ANITA SIKDAR 9716762348

Ex. Officio Member **NITIN AHLAWAT** 9810185881

ATUL KUMAR SHARMA 9868243224

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PD415T (CUEAT)

Copy to:

- 1. Hon'ble District and Sessions Judge, (West) Tis Hazari Courts, Delhi - 110054
- 2. Hon'ble Senior Civil Judge, Tis Hazari Courts, Delhi - 110054
- 3. The Hon'ble Chief Metropolitan Magistrate, (Central), Delhi Tis Hazari Courts, Delhi - 110054
- 4. The Hon'ble Chief Metropolitan Magistrate, (West), Delhi Tis Hazari Courts. Delhi - 110054
- 5. The Hon'ble Additional Chief Metropolitan Magistrate, Delhi Tis Hazari Courts, Delhi - 110054
- 6. The Hon'ble Administrative Civil Judge, Delhi Tis Hazari Courts. Delhi - 110054.

Note: Please circulate the letter all the Hon'ble Judges.

OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, TIS HAZARI COURTS, DELHI

24,9	2-2418/
No	/Circulation/Genl./West/THC/2025

Dated, Delhi the 08/9/20

Sub.:- Complete Abstain of work by Lawyers on 08.09.2025.

- Forwarded copy of Letter Dated 08.09.2025 Bearing Diary No. 9525 Dated 08.09.2025 received, on the subject cited above, from Delhi Bar Association, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-
 - 1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
- 2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
 - 3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
 - 4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Ajay Gupta) District Judge (Commercial Court) -05/

Officer Incharge General Branch,

West District, Tis Hazari Courts, Delhi

Enclosure: - As above.